

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 3**  
**CA-/107/ND/2021**  
**CP-41/ND/2021**

**IN THE MATTER OF:**

Tarun Bagga ... Applicant/Petitioner

Vs

Padmakriti Creations Private Limited. ... Respondent

**Order under Section 241(1)**

**Order delivered on 10.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**CA-107/ND/2021:**

This is an application filed by the Petitioners. Let the copy be served within 3 days. Learned Counsel for the Applicant states that the parties herein are conducting meeting to resolve the issue amicably and requests that application be deferred till the next date of hearing.

List on **16.04.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**